

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-31/2001 in OA-451/2000

New Delhi this the 25th day of April, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Tushar Ranjan Mohanty, S/o Sh. Rabi Narayan Mohanty, Officer-on-Special Duty to the Union Cabinet Minister of Water Resources (On study Leave), Q.No. 38, Type-IV, Sadiq Nagar, New Delhi-49.

.... Petitioner

(Petitioner in person)

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Versus

- Sh. K.V. Irniraya, Secretary, Ministry of Statistics and Programme Implementation, Sardar Patel Bhawan, Sansad Marg, New Delhi-1.
- 2. Sh. A.K. Sharma,
 Director,
 Ministry of Statistics and Programme
 Implementation, Sardar Patel Bhawan,
 Sansad Marg, New Delhi-1.
- 3. Sh. R. Ravi,
 Under Secretary,
 Ministry of Statistics and Programme
 Implementation, Sardar Patel Bhawan,
 Sansad Marg, New Delhi-1.
- 4. Union of India
 through the Secretary,
 Ministry of Statistics and Programme
 Implementation, Sardar Patel Bhawan,
 Sansad Marg, New Delhi-1. Respo

Respondents

(through Sh. H.K. Gangwani, Advocate)

ORDER (ORAL)
Hon ble Sh. S.R. Adige, Vice-Chairman(A)

Petitioner seeks permission to withdraw CP-31/2001. Accordingly, CP-31/2001 droppsed. Notices discharged.



- 2. In this connection, we are informed that petitioner has separately submitted a representation to respondents on 30.01.2001.
- 3. Respondents are directed to dispose of the petitioner's representation submitted on 30.01.2001, in accordance with rules and instructions and judicial pronouncement on the subject, within two months from today.

(Dr. A. Vedavalli)

(S.R. Adige) Vice-Chairman(A)

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